

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3521

ANSWERED ON:08.08.2017

Tiger Reserves

Sahu Shri Tamradhwaj

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the area of forest identified under tiger reserves in the country, State/Union territory-wise;
- (b) whether the Government has received any proposal from the State Government of Chhattisgarh to bring Achanakmar forests of Chhattisgarh under tiger reserve;
- (c) if so, the time by which it is likely to be done along with the number of villages likely to be displaced in this process; and
- (d) the assistance and compensation likely to be provided to the displaced families?

Answer

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) The total area under tiger reserves of the country is 72749.02 sq.km., out of which 40145.30 sq.km. area is under core/critical tiger habitat and 32603.72 sq.km. area is under buffer. The details of all 50 tiger reserves, State-wise is at Annexure-I.

(b), (c) & (d) Achanakmar has already been notified as tiger reserve on 6th March, 2009. It has 626.195 sq.km. area under core/critical tiger habitat and 287.822 sq.km. area under buffer. Village relocation from core/critical tiger habitat area of tiger reserve is a voluntary activity which is funded under the Centrally Sponsored Scheme of Project Tiger and is based on proposal received from concerned tiger range state and subject to fulfillment of stipulated formalities and due diligence. There are 19 villages in core/critical tiger habitat area of Achanakmar Tiger Reserve. Exact number of villages to be relocated cannot be predicted as village relocation is a voluntary process.
